

DIVISION BENCH

ITEM NO.141

**NATIONAL COMPANY LAW TRIBUNAL
ALLAHABAD BENCH
PRAYAGRAJ**

CP No.16/ALD/2022

CORAM:

- 1. SHRI PRAVEEN GUPTA,
HON'BLE MEMBER (JUDICIAL)**
- 2. SHRI ASHISH VERMA,
HON'BLE MEMBER (TECHNICAL)**

Date of Order: 13th September, 2023

Attendance-Cum-Order Sheet of the Hearing.

NAME OF THE COMPANY	RAMESH CHANDRA AGARWAL V/S YATHARTH CONSTRUCTIONS PVT LTD & ORS
UNDER SECTION	241/242 OF COMPANIES ACT 2013

COUNSEL APPEARED THROUGH PHYSICAL/ VIRTUAL HEARING:

NONE

: For the Petitioner

Sh. Ankit Misra, CS

: For the Respondent No.2

Sh. Ankur Goel with Sh. Saket Singh, Advs.

: For the Respondent No.3

ORDER

Ld. Counsels representing the Respondent No.2 & 3 present through VC. However, none present for the petitioner.

The NCLT Bar, Allahabad Bench on call from Bar Council of U.P. is abstaining from work today. Therefore, in the interest of justice; the matter is adjourned for 1st November, 2023.

-Sd-

**(Ashish Verma)
Member (Technical)**

-Sd-

**(Praveen Gupta)
Member (Judicial)**

13th September, 2023

*Kavya Prakash Srivastava
(Stenographer)*